

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 214
33(ND)2016
IA-230/2022

IN THE MATTER OF:

Sh. Vishisht Kumar Goyal

... Applicant/Petitioner

Versus

M/s. Mahamaya Exports Pvt. Ltd. & Ors.

... Respondent

Under Section: 397/398 Comp. Act.

Order delivered on 16.02.2024

CORAM:

SH. M.S.S. SUNDARAM
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant/ : Adv. Rakesh Kumar, Adv. Preeti Kashyap, Adv.
Petitioner Ankit Sharma, Adv. Varun Pandit

For the Respondent : Adv. Arati Kumari for R-4, Adv. Amit Kumar, for
R-1 to R-4

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-230/2022:- Ld. Counsel for the Applicant and also Ld. Counsel for the Respondent present through VC, it is submitted that the Arguing Counsel is not well, and seeks some time.

List on 26.04.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(M.S.S. SUNDARAM)
MEMBER (J)